

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
SRINAGAR.**

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**ORDER No. 272**

**DATED: 12/9/2018**

Consequent upon promotion of Orderlies to the posts of Process Servers vide this office Order No.195 dated 08-08-2018, following transfers and postings of Process Servers are hereby made in the interest of administration:

1. Mr. Arshid Ahmad Malik, Orderly, in the Court of 3<sup>rd</sup> Additional *Munsiff*, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of Additional District Judge (Bank Cases) Srinagar against available vacancy.
2. Mr. Bilal Ahmad Bhat, Orderly, in the Court of PDJ Court, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of Judge Small Causes, Srinagar against available vacancy.
3. Mr. Mudasir Shaffi Bhat, Orderly, in the court Special Judge, Anti- Corruption (CBI), Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of Principal District & Sessions Judge (Tameelat section) against Mohd Afzal Mir, Process Server.
4. Mr. Rouf Ahmad Beigh, Orderly, in the Court of Judge Small Causes, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar against available vacancy.
5. Mr. Manzoor-ul-Shaban, Orderly, in the Court of Judge Small Causes, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of City *Munsiff*, Srinagar against available vacancy.
6. Ms. Jabeena Akhter, Orderly, in the Court of Additional Anti-Corruption, Srinagar, upon her promotion as Process Server is transferred and posted as Process Server in the Court of Judge Small Causes, Srinagar against available vacancy.
7. Mr. Sheikh Mehraj-ud-Din, Orderly, in the Court of 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of PDJ (Tameelat) vice Gulam Hussan Khan-I Process Server.
8. Ms. Iram Altaf Qadri, Orderly, in the PDJ Court, Srinagar, upon her promotion as Process Server is transferred and posted as Process Server in the Court of Chief Judicial Magistrate, Srinagar vice Bashir Ahmad Bhat, Process Server.

9. Ms. Ifflah Yasin, Orderly, in the PDJ Court, Srinagar, upon her promotion as Process Server is transferred and posted as Process Server in the Court of Forest Magistrate, Srinagar against available vacancy.
10. Mr. Gowhar Ahmad Bhat, Orderly, in the Court of Additional Special Mobile Magistrate, Panthachowk, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of Judge Small Causes Srinagar vice Ms. Fatima Tabasum.
11. Mr. Arif Shakeel Najar, Orderly, in the Court of Special Mobile Magistrate, Srinagar, upon his promotion as Process Server is transferred and posted as Process Server in the Court of 4<sup>th</sup> Additional District & Sessions Judge, Srinagar against available vacancy.
12. Mr. Mohd Afzal Mir, Process server, PDJ Court (Tameelat Section) is transferred and posted as Process server in the court of Special Mobile Magistrate(T) Srinagar against available vacancy.
13. Mr. Rouf Ahmad Shora, Process Server, in the Court of Additional District & Sessions Judge, Srinagar, is transferred and posted as Process Server in the Court of Ist. Additional District & Sessions Judge, Srinagar vice Manzoor Ahmad Motoo, Process Server.
14. Mr. Manzoor Ahmad Mato, Process Server, in the Court of Ist. Additional District & Sessions Judge, Srinagar, is transferred and posted as Process Server in the Court of Additional District & Sessions Judge, Srinagar vice Mr. Rouf Ahmad Shora, Process Server.
15. Mr. Showkat Ahmad Sheikh, Process Server, in the Court of Additional Special Judge Anti- Corruption, Srinagar, is transferred and posted as Process Server in the Court of Special Judge Anti- Corruption, Srinagar, vice Ms. Shafeeqa Akhter, Process Server.
16. Ms. Shafeeqa Akhter, Process Server, in the Court of Special Judge Anti- Corruption, Srinagar, is transferred and posted as Process Server in the Court of PDJ, Srinagar against available vacancy.
17. Ms. Wajida Hakeem, Process Server, in the Court of Additional District Judge Bank cases, Srinagar, is transferred and posted as Process Server in the Court of 3<sup>rd</sup>. Additional Munsiff Srinagar vice Mehraj-ud-Din Lone, Process server.
18. Mr. Mehraj-ud-Din Lone, Process server, in the Court of 3<sup>rd</sup>. Additional Munsiff, Srinagar is transferred and posted as Process Server in the Court of Chief Judicial Magistrate, Srinagar against available vacancy.
19. Ms. Fatima Tabsum, Process Server, in the Court of of Judge Small Causes Srinagar, is transferred and posted as Process Server in the Court of Additional District Judge Bank Cases Srinagar vice Ms. Wajida Hakeem, Process Server.
20. Mr. Bashir Ahmad Bhat, Process Server, in the Court of Chief Judicial Magistrate, Srinagar, is transferred and posted as

- Process Server in the Court of Municipal Magistrate, Srinagar vice Mehraj-ud-Din Wani.
21. Mr. Ab. Salam Sofi, Process Server, in the Court of PT&E, Srinagar, is transferred and posted as Process Server in the Court of 3<sup>rd</sup> Additional Munsiff, Srinagar against available vacancy.
  22. Mr. Ahsan Ahmad Bhat, Process Server, in the Court of Forest Magistrate, Srinagar, is transferred and posted as Process Server in the Court of Special Mobile Magistrate (T) vice Imtiyaz Ahmad Bhat.
  23. Mr. Imtiyaz Ahmad Bhat, Process Server, in the Court of Special Mobile Magistrate (T), Srinagar, is transferred and posted as Process Server in the Court of Forest Magistrate, Srinagar, vice Mr. Ahsan Ahmad Wani.
  24. Mr. Mushtaq Ahmad Bhat, Process Server, in Tameelat Section of PDJ Srinagar, is transferred and posted as Process Server in the Court of 3<sup>rd</sup>. Additional District & Sessions Judge, Srinagar, vice Mr. Mohd Akbar Malla.
  25. Mr. Mohd Akbar Malla, Process Server, in the Court of 3<sup>rd</sup>. Addl. District & Sessions Judge, Srinagar, is transferred and posted as Process Server in Tameelat Section of PDJ Srinagar vice Mr. Mushtaq Ahmad Bhat.
  26. Mr. Tassaduq Hussain Parrey, Process Server, in Tameelat Section of PDJ Srinagar, is transferred and posted as Process Server in the Court of Judge Small Causes, vice Mr. Zahoor Ahmad Bhat.
  27. Mr. Zahoor Ahmad Bhat, Process Server, in the Court of Judge Small Causes is transferred and posted as Process Server in Tameelat Section in the Court of PDJ Srinagar, vice Mr. Tassaduq Hussain Parrey.
  28. Mr. Arsheed Ahmad Bhat, Process Server, in the Accounts Section in the Court of PDJ Srinagar is transferred and posted as Process Server in the Court of Judge Small Causes Srinagar, against available vacancy.
  29. Mr. Ghulam Rasool Mir, Process Server, in the Court of Judge Small Causes is transferred and posted as Process Server in Tameelat Section in the Court of PDJ Srinagar vice Mr. ~~Mohd Ashraf Malik~~ Malik.
  30. Mr. Mohd Ashraf Malik, Process Server, in Tameelat Section of PDJ Srinagar is transferred and posted as such in the Court of Judge Small Causes vice Ab. Hamid Bhat-II.
  31. Mr. Ab. Hamid Bhat-II, Process Server, in the Court of Judge Small Causes Srinagar is transferred and posted as such in the Court of Court of Sub Registrar Srinagar, against available vacancy.
  32. Mr. Ghulam Hassan Khan-I Process Server, in Tameelat Section of PDJ Srinagar is transferred and posted as such in the Court of Additional Mobile Magistrate (T) Srinagar against available vacancy.
  33. Mr. Mehraj-ud-Din Wani, Process Server, in the Court of Municipal Magistrate, Srinagar, is transferred and posted in

the Court of PT&E Magistrate Srinagar, vice Ab. Salam Sofi, Process Server.

34. Mr. Fayaz Ahmad Bhat, Process Server, in Tameelat Section of PDJ Srinagar is transferred and posted as Process Server in the Court of 2<sup>nd</sup> Additional Munsiff Srinagar against available vacancy.
35. Mr. Ghulam Mohammad Khanday, Process Server, in the Court of PDJ (Tameelat) Srinagar is transferred and posted as Process Server in the Court of Judge Small Causes Srinagar against available vacancy.
36. Mr. Nazir Ahmad Khan, Orderly, in the Court of Special Mobile Magistrate, Srinagar, is transferred and posted as Orderly in the Court of Additional Mobile Magistrate Pantha- Chowk, against available vacancy.
37. Mr. Feroz Ahmad Motta, Orderly, in the Court of PDJ, Srinagar, is transferred and posted as Orderly in the Court of Sub Judge, Special Mobile Magistrate, against available vacancy.
38. Mr. Ishfaq Ahmad Dar, Orderly, in the Court of Adll. District Judge Bank Cases, is transferred and posted as Orderly in the Court of Special Judge Anti-Corruption, Srinagar, against available vacancy.
39. Ms. Sweety Kour, Orderly, in the Court of Sub Judge, Special Mobile Magistrate, Srinagar, is transferred and posted as Orderly in the Court of Addl. Anti-corruption Judge Srinagar, against available vacancy.
40. Mr. Munshi Shabir Ahmad, Orderly, in the Court of Sub Registrar Srinagar is transferred and posted as Orderly in the Court of Sub Judge, Special Mobile Magistrate Srinagar, against available vacancy.
41. Mr. Nazim Altaf Shah, Orderly, in the Court of Cantonment Magistrate attached with 4<sup>th</sup> ADJ Srinagar is detached.

Note: All the Presiding Officers are directed to relieve the promotes/transferees within a period of ten(10) days from the date of issuance of this order and report compliance.

( M. A. Chowdhary )

Pr. District & Sessions Judge,  
Srinagar.

No. 3533-59/PDJs/Adm/2018

Dated: 12/9/2018.

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.  
..... for information.
2. Additional District & Sessions Judge, Srinagar.
3. 1st. Additional District & Sessions Judge, Srinagar.
4. 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar.
5. 3<sup>rd</sup>. Additional District & Sessions Judge, Srinagar.
6. 4<sup>th</sup>. Additional District & Sessions Judge, Srinagar.
7. Special Judge Anti Corruption, (CBI) Kashmir Srinagar.

8. Special Judge Anti Corruption, Kashmir, Srinagar.
9. Additional Special Judge Anti-Corruption Kashmir, Srinagar.
10. Additional District Judge (Bank cases), Srinagar.
11. Chief Judicial Magistrate, Srinagar.
12. City Judge, Srinagar.
13. Forest Magistrate, Srinagar.
14. Municipal Magistrate, Srinagar.
15. Special Mobile Magistrate(T) Srinagar.
16. Special Mobile Magistrate 13<sup>th</sup> FC Srinagar.
17. Judge Small Causes Court Srinagar.
18. Sub Judge, PT&E, Srinagar.
19. Adll. Mobile Magistrate(T) Srinagar.
20. Sub Registrar, Srinagar.
21. 1st. Adl. Munsiff, Srinagar.
22. 2nd. Adl. Munsiff, Srinagar.
23. 3<sup>rd</sup>. Adl. Munsiff, Srinagar.
24. City Munsiff, Srinagar.
25. Additional Special Mobile Mag. Pantha Chowk, Srinagar.  
...for information & compliance.
26. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,  
(Administrative Judge District Srinagar),  
High Court of J&K, Srinagar.  
.... for information of His Lordship.
27. System Officer E-Court for uploading the order on Court website.

  
( M. Y. Parrey )  
Administrative Officer